

[*Translation*]**Unemployment Problem**

1676. SHRI GULAB CHAND  
KATARIA:  
SHRI MADHAVRAO  
SCINDIA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have worked out a programme for solving the problem of unemployment squarely; and

(b) if so, the estimated layout thereof and the rate of growth of employment per annum contemplated thereunder?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Expansion of productive employment opportunities is proposed to be the central focus of the Eighth Five Year Plan, with a view to achieving the goal of employment for all by 2000 A.D.

(b) Plan strategy and programmes are envisaged to be reoriented to achieve an average growth of employment of 3 per cent per annum during the 1990s.

[*English*]**Snow storm at Zojila Pass**

1677. SHRI PIYARE LAL HANDOO: Will the PRIME MINISTER be pleased to state:

(a) the number of stranded passengers killed as a result of snow storm at Zojila Pass in the year 1985-86; and

(b) the compensation, if any, paid to the legal heirs of the deceased by the Union Government and/or by the State Government of Jammu and Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) The details of people killed are as under:-

(i)	Personnel of General Reserve Engineer Force (GREF)	-	3
(ii)	Casually Paid Labourers (CPLs) of B.R.O.	-	26
(iii)	Personnel of Army		24
(iv)	Civilian personnel	-	10
Total		=	63

(b) A statement is given below.

(i) *Gref Personnel*

**STATEMENT**

Details of compensation paid in respect of the personnel killed at Zojila Pass in 1985-86 are as under:-

I. *Personnel employed by BRO*

A sum of Rs. 1,44,052 has been paid as compensation under the Workmen's Compensation Act (WCA) in respect of two entitled personnel. The family of the 3rd GREF personnel, not being a workman, is not entitled to such compensation.

A sum of Rs. 19,649 has been paid in respect of the 3 personnel as relief from the various relief funds maintained by BRO as well as from the Regimental Funds and through voluntary contributions.

All the 3 GREF personnel have been paid family pension/ death-cum-retirement gratuity, Central Government group Insurance and GPF.

(ii) *CPLs*

A sum of Rs. 11,12,021.40 has been paid in respect of 26 CPLs under the Workmen's Compensation Act. A sum of Rs. 13,000 has also been paid from the relief fund maintained by Border Roads Organisation to 26 CPLs @ Rs. 500/- each.

II. *Army Personnel*

Their families have been paid as under:-

- (a) Armed Forces Personnel Provident Fund (AFPP)/ Family Pension/Special Family Pension, as per rules.
- (b) Special Family Pension Allowance and Subsistence/ Sustenance Allowance as per entitlement.
- (c) Welfare Grants: Amounts varying from Rs. 900 to Rs. 2,500 per head, according to the rank of the deceased.

III. *Civilians*

A sum of Rs. 4.50 lakhs has been paid by the Government of J & K in respect of 9 civilians either under the Workmens Compensation Act or as ex-gratia relief.

One more civilian, who was an ex-

CPL of BRO, has been paid Rs. 500/- by BRO from their relief fund.

2. In addition to the relief under I to III above, the Govt. of J & K has sanctioned a sum of Rs. 5000/- each as ex-gratia relief to be paid to the next-of-kin of all the deceased persons, through their Relief Commissioners.

[*Translation*]

**Forcible taking away of Kashmiri youths to Pakistan**

1678. SHRI BALESHWAR YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Kashmiri youths are being taken to Pakistan forcibly for imparting training in subversive activities;

(b) if so, the estimated number of youths taken to Pakistan during the year 1990; and

(c) the remedial steps taken by the Government to check such activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) and (c). Interrogation of the arrested terrorists has revealed that a large number of youths have been taken to Pakistan during 1990 for imparting arms training.

Government has taken stringent administrative measures to check infiltration and ex-filtration which include intensive patrolling on the borders and the line of control